

CAUSE LIST OF THE COURT OF **SRI BASAVARAJ SANADI.**, PRL. CIVIL JUDGE AND JMFC., HOSAKOTE FOR THE DAY **12.07.2021**

MORNING SESSION HEARING	AFTERNOON SESSION HEARING
1. OS 276/2007	21.CC 852/2013
2. OS 218/2009	22.CC 1212/2013
3. OS 32/2010	23.CC1643/2014
4. OS 50/2012	24.CC 396/2015
5. OS 494/2014	25.CC 1324/2015
6. CC 159/2009	26.CC 1325/2015
7. CC 296/2012	27.CC 629/2016
8. CC 934/2012	28.CC 1256/2017
9. CC 803/2013	29.CC 1258/2017
10.CC 961/2013	30.CC 1833/2017
11.CC 367/2014	31.CC 415/2018
12.CC 973/2014	32.CC 1057/2018
13.CC 986/2014	33.CC 480/2019
14.CC 1708/2014	34.CC 1194/2019
15.CC 594/2017	35.CC 1419/2019
16.CC 1257/2017	36.CC 1690/2019
17. CC 1093/2018	37.C.Misc 148/2014
18. PCR 68/2021	38.PCR 122/2021
19.PCR 124/2021	39.CC 1128/2015
20.PCR 125/2021	40.CC 784/2017

Place: Hosakote

Dated: 09.07.2021

Prl. Civil Judge & JMFC.,
Hosakote

Note:

1. All the other cases which stand posted on the day have been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their case in the CIS Portal.

2. The learned advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.

CAUSE LIST OF THE COURT OF **SRI GIRISHA.R.B.**, ADDL. CIVIL JUDGE AND JMFC., HOSAKOTE FOR THE DAY **12.07.2021**

MORNING SESSION HEARING	AFTERNOON SESSION HEARING
1. CC 582/2010	21. OS 175/2011
2. CC 800/2020	22. OS 231/2011
3. Crl.Misc 120/2021	23. OS 103/2012
4. Crl.Misc 121/2021	24. OS 317/2012
5. Crl.Misc 122/2021	25. OS 85/2014
6. Cr 93/2021 NGPS (Adv)	26. OS 523/2014
7. OS 273/2014	27. OS 29/2015
8. OS 197/2015	28. OS 129/2015
9. OS 247/2017	29. OS 273/2016
10. OS 303/2017	30. OS 21/2017
11. OS 211/2018	31. OS 25/2018
12. OS 369/2018	32. OS 323/2018
13. OS 129/2019	33. OS 3/2019
14. OS 277/2019	34. OS 41/2019
15. OS 258/2020 ✓	35. OS 246/2020
16. OS 25/2021 ✓	36. OS 290/2020
17. OS 43/2021 ✓	37. Misc 21/2015
18. OS 53/2021 ✓	38. Misc 12/2020
19. OS 109/2021 ✓	39. Ex 4/2020
20. OS 161/2021 ✓	40. Ex 1/2021

Hosakote
09.07.2021


Addl. Civil Judge & JMFC.,
Hosakote

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.